

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-160/2020

Village Panchayat of Quelossim ..... Petitioner.  
Vs

State of Goa and ors. .... Respondents.

Shri Nigel Costa Frias, Advocate for the petitioner.

Shri D. Pangam, Advocate General with Ms. Maria Correia,  
Additional Government Advocate for the respondents.

**Coram:- M. S. SONAK &  
M. S. JAWALKAR, JJ.**

**Date:- 31<sup>st</sup> August, 2020.**

P.C.

Heard learned counsel for the parties.

2. Stand over to 21.9.2020.

**M. S. JAWALKAR, J**

**M. S. SONAK, J.**

**vn\***